

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 31st March, 2017

No. 63 A. In exercise of the powers conferred upon the High Court under Sub Section (I) of Section 13 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Executive Officers named in Column no. 2 of the table given below are appointed as Special Judicial Magistrates of the 2nd Class for a period of one year from the date of issue of this Notification, within their respective territorial jurisdiction, to try cases under the Jharkhand Conduct of Examination Act, 2001 which they can competently try under the Code of Criminal Procedure, 1973.

These Officers are also vested with the powers conferrable on a Judicial Magistrate of the 2nd Class to try summarily the cases under the Jharkhand Conduct of Examination Act, 2001 as are covered under Section 261 of the Cr.P.C.

The Officers named in column no. 2 are also conferred with the powers to take cognizance of the offences under the Jharkhand Conduct of Examination Act, 2001 which they have been authorized to try in their territorial jurisdiction.

Sl. No.	Name of the Officer and Designation
1.	Sri Divyanshu Jha, Sub Divisional Officer, Porahat, Chakradharpur.
2.	Sri Jay Kishore Prasad, Additional Deputy Commissioner, West Singhbhum, Chaibasa
3.	Sri Deepu Kumar, Sub Divisional Officer, Sadar, Chaibasa.
4.	Sri Ishtiyaque Ahmad, Sub Divisional Officer, Jagannathpur.
5.	Sri Suresh Kumar Sinha, Executive Magistrate, Porahat, Chakradharpur.
6.	Sri Dinesh Kumar Ranjan, LRDC, Sadar, Chaibasa.
7.	Sri Binay Manish Lakra, LRDC, Porahat, Chakradharpur.
8.	Sri Kumar Narendra Narayan, Executive Magistrate, Sadar, Chaibasa.
9.	Miss Reshma Dungdung, Executive Magistrate, Chaibasa.
10.	Miss Kanchan Singh, Executive Magistrate, Chaibasa

By order of the Court

Sd/- Anil Kumar Choudhary
Registrar General

Memo no. 1413 / Apptt.

dated Ranchi, the 31.03.17

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the forthcoming issue of Jharkhand e-Gazette.

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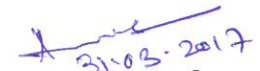
Sl. No.	Name of the Officer and Designation
1.	Sri Sushant Gaurav, Sub Divisional Officer, Ghatshila.
2.	Sri Manoj Kumar Ranjan, LRDC, Dhalbhum, Jamshedpur.
3.	Miss Yashmita Singh, Executive Magistrate, Dhalbhum, Jamshedpur.
4.	Miss Anita Kerketta, Executive Magistrate, Dhalbhum, Jamshedpur.
5.	Miss Rajshree Bakhla, Executive Magistrate, Dhalbhum, Jamshedpur.
6.	Sri Devendra Kumar Das, Executive Magistrate, Ghatshila.

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo no. 1415 / Apptt.

dated Ranchi, the 31.03.17

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